

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

14. IA/796/2022, IA/838/2022, IA/1097/2022
IA/1166/2022 IA/2432/2022 C.P. (IB)/909(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: Ebony Estates Private Limited
Vs.
Grohealthy India Agrotech Private Limited

SECTION: 7 of IBC 2016

ORDER

Adv. Rohan B Agrawal a/w Adv. Yahya Batatawala appearing for the Resolution Professional, Adv. Sahil Saiyed appearing for HDFC Bank in IA 1166 of 2022 and IA 838 of 2022 and Adv. Rohit Gupta a/w Adv. Rubina Khan i/b Fortis India Law, Advocate appearing for Respondent No. 2 in IA No. 796 of 2022, IA No. 838 of 2022 and IA No. 1166 of 2022 are present through Virtual hearing. At the request of the Counsel for both sides, the matter is adjourned to **13.03.2023 for physical hearing at 12:00 p.m.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/